

DIVISION	DISTRICT	MANDI	DIVISION	DISTRICT	MANDI
12. Lucknow	50. Saharanpur	193. Saharanpur	60. Bahraich	240. Bahraich	
		194. Gangoh		241. Nanpara	
		195. Nakur		242. Payagpur	
		196. Nanota		243. Mihipurwa	
		197. Rampur Manihara		244. Risia	
	51. Haridwar	198. Sultanpur Chilk	61. Sultanpur	245. Rupaidiha	
		199. Deoband		246. Sultanpur	
		200. Chhutmalpur		247. Jafarganj	
		201. Haridwar Union		62. Barabanki	248. Bara Banki
		202. Manglaur			249. Safdarganj
	203. Roorkee	250. Rudauli			
	52. Lucknow	204. Lucknow	63. Ambedakar Nagar	251. Akbarpur	
		205. Banthra		252. Tanda	
		53. Unnao		206. Unnao	14. Azamgarh
	207. Bangar mau		64. Azamgarh		
	208. Purwa		65. Mau		
	54. Rai Bareli	209. Rae Bareli	66. Jaunpur	254. Kopaganj	
		210. Lalganj		255. Dohrighat	
		211. Bachhrawan		256. Jaunpur	
		212. Jais		257. Shahganj	
213. Salon		258. Mungra Badshahp			
55. Sitapur	214. Sitapur	67. Ballia	259. Ballia		
	215. Sidhauri		260. Bilthara Road		
	216. Biswan		261. Chitbara Gaon		
	217. Hargaon		262. Rasra		
	218. Mahmudabad				
	219. Mishrit				
	220. Maholi				
	56. Hardoi		221. Hardoi	Families Migrated from Doda	
222. Sandila		5345. SHRI O.P. JINDAL : Will the PRIME MINISTER			
223. Madhoganj		be pleased to state :			
224. Shahabad		(a) whether the Government are aware that hundreds			
225. Sandi		of families had recently migrated from Doda district of			
57. Kheri	226. Lakhimpur	Jammu and Kashmir;			
	227. Tikonia	(b) if so, the details thereof; and			
	228. Gola	(c) the steps being taken by the Government to			
	Gokaranna	provide adequate security to the said families and to			
	229. Maigal Ganj	encourage these families to go back to their native			
	230. Palia Kalan	places?			
13. Faizabad	58. Faizabad	231. Mohamdi	THE MINISTER OF STATE IN THE MINISTRY OF		
		232. Faizabad	PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS		
		233. Gonda	AND MINISTER OF STATE IN THE MINISTRY OF		
		234. Colonelganj	PARLIAMENTARY AFFAIRS (SHRI S.R.		
		235. Balrampur	BALASUBRAMONIYAN) : (a) to (c) according to		
		236. Tulsipur	information provided by the State Government, in the wake		
		237. Pachperwa	of certain incidents of killing of civilians in the recent		
		238. Nawabganj	past, such as the incidents at Kalmari and Sarwadhar		
		239. Utraula	areas of Doda district, around 100 families and migrated		
		59. Gonda	to other areas. After assurances were given by the local		

administration and various confidence building measures were taken, most of the families are reported to have returned back to their native places.

The measures taken in this regard include, *inter-alia*, the strengthening of security force deployment, patrolling, expansion of the network of Village Defence Committees, and launching of large scale operations for flushing out the terrorists. The State Government have also reported that all assistance, as may be required, is being provided to the families who had migrated to enable their safe return to their native places.

Launching Camps by Terrorists

5346. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state:

(a) whether Pakistan has established launching camps in Pak-occupied Kashmir for infiltration of terrorists with a view to create disturbances in Jammu and Kashmir during Assembly elections to be held in September this year;

(b) if so, whether the Government have taken any preventive measures in view of their activities; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE MINISTRY OF PARLIAMENTARY AFFAIRS : (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c) Pakistan has continued to be actively engaged in sponsoring, aiding and abetting terrorist and secessionist violence in Jammu and Kashmir, and there are reports of efforts to infiltrate armed terrorists to step up violence with the aim of disturbing and thwarting the electoral process in the State.

Government is fully alive to such designs and efforts, and action has been taken to strengthen the arrangements to check infiltration and to prevent possible activities aimed at disrupting the elections through intensified vigilance, patrolling and deployment of the Security Forces.

[English]

Rural Development Schemes in Barabanki

5347. SHRI RAM SAGAR : Will The Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of villagers benefitted under Rural Development Programme in Barabanki district of Uttar Pradesh and the percentage of downtrodden and backward class out of them;

(b) the number of women benefitted in Barabanki district in Uttar Pradesh through Rural Development Programme and the percentage of downtrodden women out of them; and

(c) the reasons for a low rate of development in Barabanki district and the steps taken to accelerate the pace of development ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) The

details of the benefits generated for the rural poor under major rural development programmes during 1995-96 in the district of Barabanki (Uttar Pradesh) are as under :-

1. Integrated Rural Development Programme (IRDP):

- | | |
|---|---------------------------|
| 1. Total physical Target = 6706 families | |
| 2. Total families benefitted = 8518 families | |
| 3. The target of SC/ST families = 3487 | Upto
February,
1996 |
| 4. No. of SC/ST families assisted = 4456 | |
| 5. Target for women beneficiaries = 2682 | |
| 6. No. of women beneficiaries assisted = 2722 | |

2. Development of Women & Children in Rural Areas (DWCRA)

- | | | |
|----------------------------|-------|---------------------------|
| 1. No. of group formed | = 30 | Upto
February,
1996 |
| 2. No. of Women benefitted | = 300 | |
| 3. SC/ST Women benefitted | = 180 | |

3. Jawahar Rozgar Yojna (JRY)

- | | | |
|--------------------------------|----------|---------------------------|
| 1. Total physical target | -- 28.57 | lak
m. days |
| 2. Total achievement | -- 13.10 | |
| 3. Target for women | -- 8.57 | |
| 4. Achievement-women | -- 2.17 | Upto
February,
1996 |
| 5. Target for SC/ST Women | -- 6.43 | |
| 6. Achievement for SC/ST women | -- 1.83 | |

4. Employment Assurance Scheme (EAS)

- | | | |
|-------------------------------|---------|----------------|
| 1. Total employment generated | -- 8.27 | lak
mandays |
| 2. SC/ST | -- 5.40 | |
| 3. Women | -- 0.68 | |

(c) The progress under various schemes in Barabanki district is generally satisfactory.

Industrial Units in Jammu and Kashmir

5348. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the number of various types of registered Industrial Units in each region of Jammu and Kashmir at the end of the year 1995-96 also during the current year at the end of July, 1996 in the private, semi-private and public sector;

(b) the number of sick and semi-sick units as also the number of units which have been closed down;

(c) the amount spent by the Government for Industrial Growth in Jammu Kashmir in each plan period;

(d) the number of industrial workers in private, semi-private and public sector; and